

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

* * *

Date of Decision: 02.4.2003

OA 131/2003

H.G.Saxena s/o Late Shri K.G.Saxena r/o 4-G-23, Talwandi, Kota.

... Applicant

Versus

1. Union of India through Secretary, Ministry of Agriculture, Department of Agricultural Research & Education, Krishi Bhawan, New Delhi.
2. Director General, Indian Council of Agriculture Research, Krishi Bhawan, New Delhi.
3. Director, Central Soil & Water Conservation Research & Training Institute, Dehradun, Uttaranchal.
4. Office in charge (CSWCRTI) Research Centre Kota.

... Respondents

CORAM:

HON'BLE MR.H.O.GUPTA, MEMBER (ADM)

HON'BLE MR.M.L.CHAUHAN, MEMBER (JUDL)

For the Applicant ... Mrs.Manju Joshi

For the Respondents ... ---

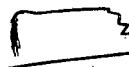
ORDER (ORAL)

Heard the learned counsel for the applicant. She submits that she wants to withdraw this OA and prefer a duly constituted OA. Prayer granted, subject to limitation.

2. The OA stands dismissed as withdrawn.


(M.L.CHAUHAN)

MEMBER (J)


(H.O.GUPTA)

MEMBER (A)